Annexure – 4										
Name of the corporate debtor:	; Date of commencement of CIRP:; List of creditors as on:									
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)										
	(Amount in ₹)									

Sl.	Name of	Details of claim		Details of claim admitted					Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.	creditor	Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	contingent	mutual dues, that	claim not	claim under	any
		receipt	claimed	claim	claim	covered by	related	share in CoC	claim	may beset- off	admitted	verification	
				admitted		guarantee	party?						
					·		•						